

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 21/GT/2021  
along with IA No. 62/2021**

Subject : Petition seeking truing-up of tariff for the 2014-19 Tariff Period and for determination of tariff for the 2019-24 Tariff Period in respect of Udipi Thermal Power Plant (1200 MW).

Petitioner : Udipi Power Corporation Limited

Respondent : Power Company of Karnataka Ltd & 6 Ors

Date of hearing : **24.8.2021**

Coram : Shri P.K. Pujari, Chairperson  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties present : Shri Hemant Sahai, Advocate, UPCL  
Shri Nitish Gupta, Advocate, UPCL  
Ms. Parichita Chowdhury, Advocate, UPCL  
Ms. Shefali Tripathi, Advocate, UPCL  
Shri M.G. Ramachandran, Senior Advocate, PCKL  
Shri Prashant Kumar, Advocate, PCKL  
Shri Ahaan Mohan, Advocate, PCKL  
Shri Prasanna K.S., PCKL  
Ms. Padmalatha T.L., PCKL

**Record of Proceedings**

Case was called out for virtual hearing.

2. Heard the learned counsel for the Petitioner and the learned Senior counsel for the Respondent PCKL on 'admissibility' of the IA No.62//2021 filed by the Petitioner, for amendment of the petition.
3. Accordingly, the Commission reserved its order on 'admissibility' of the IA.

**By order of the Commission**

Sd/-  
(B. Sreekumar)  
Joint Chief (Law)

